

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:31
ANSWERED ON:24.07.2000
REGULARISATION OF SERVICES OF C.G.H.S. UNANI MEDICAL OFFICERS
RAVI PRAKASH VERMA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Delhi High Court/Central Administrative Tribunal, New Delhi has directed to Union Public Service Commission to regularize the services of Unani Medical Officers working in the CGHS Unani Dispensaries in Delhi/New Delhi;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

- (a) This Department was given direction to send Annual Confidential Reports of Unani Physicians to the Union Public Service Commission.
- (b)&(c) The Union Public Service Commission has been provided Service Records of 4 Unani Medical Officers for assessing suitability for regularisation as per Orders of High Court/Central Administrative Tribunal.